

ITEM NO.802

COURT NO.8

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1057/2024

DAYARAM @ SHUBHKARAN

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 10-02-2025 This appeal was mentioned today.

CORAM : HON'BLE MR. JUSTICE M.M. SUNDRESH
HON'BLE MR. JUSTICE RAJESH BINDAL

For Appellant(s) : Mr. Kaushik Poddar, AOR (mentioned by)

For Respondent(s) : Ms. Tulika Mukherjee, AOR

UPON hearing the counsel the Court made the following
O R D E R

Not to be deleted from the notified date i.e., on
13.02.2025.

(SWETA BALODI)
ASTT. REGISTRAR-cum-PS

(POONAM VAID)
ASSISTANT REGISTRAR